

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/923(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	ESKAY BROTHERS STEELS LTD. VS SKM HOUSING PVT. LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr. Arnab Chakraborty, Adv. : For Petitioner
Mr. S. Chakraborty, Adv.

Mr. Jayarta Sengupta, Adv. : For Respondent No. 2 & 3
Mr. Subhasis Chakraborty, Adv.
Mr. Amit Chowdhury, Adv.
Ms. Sushmita Kurnani Singh, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **22/8/2024**.

**Satyajit Roy
(Court Officer)**